

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).32540/2010

U.P.AVAS EVAM VIKAS PARISHAD & ANR

Petitioner(s)

VERSUS

HARI PRAKASH AGARWAL & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 32612 of 2010

(With prayer for interim relief and office report)

SLP(C) NO. 34176 of 2010

(With prayer for interim relief and office report)

Date: 27/02/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Adwait V Singh, Adv.
Mr. Vishwajit Singh, Adv.

For Respondent(s)

Mr Mukesh Verma, Adv.
Mr. Yash Pal Dhingra, Adv.
Mr. C.D. Singh, Adv.
Mr. Prakash Kumar Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO.32540/2010

Respondent No.1 is granted three weeks' time as final chance for filing counter affidavit.

Respondent Nos. 2 and 3 are reported to be duly served but none appeared nor any steps taken on their behalf.

Fresh notice be issued to respondent no.4 through the concerned District Court in addition to postal service.

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Item No.9

SLP(C) NO.32612/2010

Duly represented respondents are granted three weeks' time as final chance for filing counter affidavit.

Fresh notice be issued to respondent no.42 through the concerned District Court in addition to postal service.

SLP(C) NO.34176/2010

Counter affidavit on behalf of respondent Nos. 1 to 8 has already come on record.

Fresh notice be issued to respondent no.10 through the concerned District Court in addition to postal service.

List again on 4.4.2013.

		(M.A.SAYEED)	
		REGISTRAR	

